

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

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## C I R C U L A R

No: 14 of 2025/RG/GS

Dated: 27.09.2025

In pursuance of the Judgment dated 12.09.2025, passed by Hon'ble Supreme Court of India in Criminal Appeal No. 4004 of 2025 titled **Anna Waman Bhalerao Vs State of Maharashtra**, all Sessions and Judicial Magistrate Courts of the UTs of J&K and Ladakh are hereby impressed up to ensure:

1. That applications for bail and anticipatory bail pending before them are disposed of expeditiously, preferably within a period of two months from the date of filing, except in cases where delay is attributable to the parties themselves.
2. That matters involving personal liberty are prioritized and indefinite adjournments in such matters should be avoided as pendency of such like matters directly impinges upon the fundamental rights to liberty.

By Order.



(M.K. Sharma)

Registrar General (Officiating)

No: 62912-23/RG/GS

Dated: 27.09.2025

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_ ,  
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.  
.... for information.
6. Director, J&K State Judicial Academy, Srinagar.
7. All Principal District & Sessions Judges of the UT of J&K and Ladakh for information and necessary action. They are also requested to get the instant circular circulated amongst the Presiding Officers of Judicial Magistrate Courts functional under their respective jurisdiction for further necessary action at your end.
8. Central Project Coordinator E-Courts High Court of J&K and Ladakh, Jammu for uploading on the High Court website.

9. Addl. Registrar cum Bench Secretary, Legal Section High Court Main Wing, Jammu for information.
10. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official website of the Hon'ble High Court.
11. Incharge Library, Jammu/Srinagar for information and keeping the record of the same.



**Registrar General (Officiating)**